

NOTIFICATION

Applications are invited to the following post for appointment on contract basis in the Special Judicial First Class Magistrate's Court (NI Act Cases), Kozhikode.

Sl. No.	Name of post	No. of vacancies	Salary per month	Qualification
1	L.D. Typist	1	₹ 19,000/- (consolidated)	A minimum 5 years experience in a similar kind of duties in the State/Central Government, either in that category or in a higher category. Preference will be given to those with experience of working in the High Court/Subordinate Courts/Law Department/Advocate General Office. Preference will be given to retired court staff. Age limit : Below 60 years.

Term of appointment will be up to 179 days or till 31.3.2017 or extended period, if any, or the date of attaining the age of 60 years by the candidate, whichever is earlier.

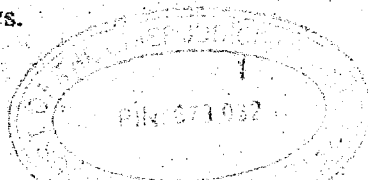
The appointment will be on contract basis subject to the decision of the Chief Judicial Magistrate, the High Court and the Government.

The selected candidates will have to execute an agreement as per appendix I to Part I Kerala Service Rules and incorporating the service conditions.

Detailed bio-data with self attested copies of certificates to prove date of birth, qualification and experience may be sent to the Chief Judicial Magistrate, Court Complex, Kozhikode -673 032, superscribing the cover with "Application for appointment of LD Typist on contract basis". The last date of receipt of applications is 4.00 p.m. on 27.8.2016.

The selection of candidate will be on the basis of an interview. Date of interview will be intimated to eligible candidates from this office.

More details can be had from the office of the Chief Judicial Magistrate, Kozhikode, on all working days.



Chief Judicial Magistrate

- Copy to:
- 1) The Registrar (Subordinate Judiciary), High Court of Kerala (with C.L).
  - 2) The Secretary, Law Department, Government of Kerala (with C.L).
  - 3) The Advocate General, Kerala (with C.L).
  - 4) The Director of Public Information, Thiruvananthapuram (with C.L).
  - 5) The District Judge, Kozhikode (with C.L).
  - 6) The District Information Officer, Kozhikode, for publication in the local dailies.
  - 7) All Subordinate Magistrate Courts in the District, for publication in the Notice Board.
  - 8) The Principal Sub Judge, Kozhikode, for publication in the Notice Board.
  - 9) The Judge, Family Court, Kozhikode, -do-
  - 10) The Principal Munsiff-I, Kozhikode, -do-

-117-

ചീഫ് ജുഡീഷ്യൽ മജിസ്ട്രേറ്റ് കോടതി, കോഴിക്കോട്.

എ 3- 1049/16

തീയതി: 22.08.2016

തിരുത്ത

കോഴിക്കോട് ജില്ലയിൽ എരഞ്ഞിപ്പാലത്ത് പ്രവർത്തിച്ച് കൊണ്ടിരിക്കുന്ന താൽക്കാലിക സ്പെഷ്യൽ ജുഡീഷ്യൽ ഫസ്റ്റ് ക്ലാസ് മജിസ്ട്രേറ്റ് (എൻ.ഐ. ആക്ട് കേസുകൾ) കോടതിയിലേക്ക് എൽ.ഡി. ടൈപ്പിസ്റ്റ് തസ്തികയിലേക്ക് കരാർ അടിസ്ഥാനത്തിൽ താൽക്കാലികമായി നിയമിക്കുന്നതിന് അപേക്ഷ ക്ഷണിച്ചുകൊണ്ടുള്ള 10.08.2016 ലെ ഇതേ നമ്പർ വിജ്ഞാപനത്തിൽ 'പ്രതിമാസ സഞ്ചിത ശമ്പളം 19,000/-' രൂപ എന്നു കാണിച്ചത് 'പ്രതിമാസ സഞ്ചിത ശമ്പളം 17000 രൂപ' എന്നു തിരുത്തി വായിക്കേണ്ടതാണ്.



ചീഫ് ജുഡീഷ്യൽ മജിസ്ട്രേറ്റ്  
കോഴിക്കോട്